

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 315/2025

YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY Appellant(s)

VERSUS

M/S ADORE INFRASMITH PVT LTD & ORS.

Respondent(s)

Date : 27-11-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) : Mr. Ranjit Kumar, Sr. Adv.
Mr. Amar Gupta, Adv.
Mr. Pranav Tanwar, Adv.
Mr. Anirudh Vats, Adv.
Mr. Akash Dikshit, Adv.
Mr. Divyam Agarwal, AOR

For Respondent(s) : Mr. Gaurav Agarwal, Sr. Adv.
Mr. Ashish Mohan, Sr. Adv.
Mr. Nitesh Jain, Adv.
Mr. Deepak Agarwal, Adv.
Mr. E. C. Agrawala, AOR

Mr. Dama Seshadri Naidu, Sr. Adv.
Mr. Aman Vachher, Adv.
Mr. Dhiraj, Adv.
Mr. Ashutosh Dubey, Adv.
Mrs. Anshu Vachher, Adv.
Ms. Abhiti Vachher, Adv.
Mr. Akshat Vachher, Adv.
Mr. Jasvinder Choudhary, Adv.
Ms. Nandni Sharma, Adv.
Mr. Amit Kumar, Adv.
M/S. Vachher And Agrud, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. List on 03.12.2025.

Signature Not Verified

Digitally signed by
Gulshan Kumar Arora
Date: 2025.11.27
16:56:37 IST
Reason: I am the author of this
document and I am authorized
to sign it.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
ASSISTANT REGISTRAR